OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The bail/urgent applications pertaining to Police Stations & Investigating Agencies of Central Police District of Delhi i.e. Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station and Subzi Mandi Railway Station shall be dealt with by Sh. Manoj Jain, Spl. Judge (PC Act) (CBI) (Central) on 25.04.2018.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 2841-425 /Bail/Power/Gaz/18 Dated 24 APR 2018

Copy forwarded for information & necessary action to:-

1. Sh. Manoj Jain, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
2. Sh. Sanjay Kumar Aggarwal, Spl. Judge (PC Act) (CBI) (Central) THC, Delhi.
3. The AO(J), Filing Section & Administration Branch (I,II&III) (Central) Tis Hazari Court, Delhi.
4. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
5. The Public Prosecutor, Delhi.
6. The Reader to the undersigned.
7. The Website Committee, (Hindi & English) Tis Hazari Courts, Delhi.
8. The In-charge Facilitation Centre, Tis Hazari Courts, Delhi.
9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
10. The Secretary, Bar Association, Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi